

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.105(ND)/2016

IN THE MATTER OF:

Subhash Manocha & Ors.

.... Petitioners

Vs.

M/s. Columbus Marketing Pvt. Ltd. & Ors.

.... Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/Petitioner : Dr. U.K. Chaudhary, Sr. Counsel
Ms. Ranjana Roy Gawai, Mr. Pervinder
Tawar, Mr. Himanshu Vij, Advocates

For the Respondent : Mr. A.S. Chandhlok, Sr. Adv.
Ms. Manmeet Arora, Mr. Chand Chopta,
Ms. Pavitra Kaur, Ms. Samapika, Adv.

Mr. Nesar Ahmad, FCS
Mr. Sharad Rajwansh, FCS &
Mr. Ahsan Ahmad, Advocate

ORDER

C.A. No. 45 (PB)/2017

For Order, see C.P. No. 85(ND)/2016.

54
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

sal-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)